

**ORISSA HIGH COURT****FILING REPORT AS ON :27/05/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0006004/2023	GOLAK BIHARI PODH VS STATE OF ODISHA(VIG.)	SIDHARTHA DAS VS	SAMBALPUR VIGILANCE /12 /2023 SPL. JUDGE (VIG),BOLANGIR(Balangir) GR/0000008/2023
2	BLAPL/0006005/2023	SANGRAM @ CHINMAYA SAMAL VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	CHOUDWAR /15 /2018 1ST ADJ,CUTTACK(Cuttack) Spl/0000001/2018
3	BLAPL/0006006/2023	PRASANTA MUDULI VS STATE OF ODISHA	SATYASHREE MOHANTY VS	BHARATPUR PS /163 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0000516/2023
4	BLAPL/0006007/2023	RAJA @ RAGHUNATH BEHERA VS STATE OF ODISHA	SATYASHREE MOHANTY VS	BHARATPUR PS /449 /2022 A.D.J.,BHUBANESWAR(Khordha ) TR/0000508/2022
5	BLAPL/0006008/2023	GEDA@SAHADEV PATASANI VS STATE OF ODISHA	SATYASHREE MOHANTY VS	BHARATPUR PS /163 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0000516/2023
6	BLAPL/0006009/2023	MINJA @ BAPUNI MUDULI VS STATE OF ODISHA	SATYASHREE MOHANTY VS	BHARATPUR PS /163 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0000516/2023
7	BLAPL/0006010/2023	LAXMIKANTA DAS@BABLU VS STATE OF ODISHA	SATYASHREE MOHANTY VS	NAYAPALLI P.S. /123 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha ) CT/0000272/2023
8	BLAPL/0006011/2023	NAGESWAR MAJHI VS STATE OF ODISHA	PITAMBAR PATRA VS	PADMAPUR /56 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000061/2023
9	BLAPL/0006012/2023	SUBASH PAIKARAY @ ADITYA PRASAD PAIKARAYSATYA RANJAN MULIA VS STATE OF ODISHA	VS VS	NAYAPALLI P.S. /123 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha ) CT/0000272/2023
10	BLAPL/0006013/2023	NABA@ NABA KISHOR PARIDA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NAYAPALLI P.S. /123 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha ) CT/0000272/2023
11	BLAPL/0006014/2023	TULU@SANDEEP NATH VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NAYAPALLI P.S. /123 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha ) CT/0000272/2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0006015/2023	TAPU @ SUBHAM DAS VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	LAXMISAGAR P.S. /66 /2023 J.M.F.C. IV BHUBANESWAR(Khordha ) CT/0000154/2023
13	BLAPL/0006016/2023	GIRISH CHANDRA MOHAKUD VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BARIPADA TOWN /991 /2022 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000106/2022
14	CMP/000605/2023	PUSPALATA MAHANTA VS RAJANI MAHANTA	NIROD KUMAR SAHU VS	// CIVIL JUDGE (SD), JAJPUR ROAD(Jajapur ) CS/0000019/2017
15	CONTC/0003679/2023	AVIJIT PATTNAIK VS K. UMAMAHESHWAR RAO, DIRECTOR, N.I.T., ROURKELA	PRAFULLA KUMAR RATH VS	// ()
16	CONTC/0003680/2023	UMESH CHANDRA BHATRA VS SUSAMA RANI DEVI, R AND D.M. DEPT., ODISHA	BISWANATH BEHERA VS	// ()
17	CRLA/0000593/2023	BIRANCHI KUMAR PARIDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GHASIPURA /73 /2005 ASSISTANT SESSION JUDGE,ANANDAPUR(Kendujhar) ST/0000039/2005
18	CRLA/0000594/2023	JIKA @ SAMARANDRA DAS VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE TOWN /47 /2023 ()
19	CRLMC/0002479/2023	ISWAR CHANDRA SAHU VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	// BONAI /119 /2014 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000071/2014
20	CRLMC/0002480/2023	JAGA NAIK VS STATE OF ODISHA	LAMBODAR ACHARI VS	BADAGADA /127 /2019 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000063/2019
21	CRLMP/0001062/2023	JAYANTI MEHER VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	//0 ()
22	WA/0001160/2023	CHAMPA MOHANTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// ()
23	WA/0001161/2023	STATE OF ODISHA	SASWAT DAS, A.G.A.	//

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		VS	VS	0
24	WA/0001162/2023	NILAKANTHA GOUDA STATE OF ODISHA	SASWAT DAS, A.G.A.	//
		VS	VS	0
25	WA/0001163/2023	DHIRENDRA NATH DAS STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0
26	WA/0001164/2023	DASARATHI NAYAK STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0
27	WA/0001165/2023	BINOD KUMAR SAHOO STATE OF ODISHA	SASWAT DAS, A.G.A.	//
		VS	VS	0
28	WA/0001166/2023	SUDARSAN BEHERA STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0
29	WA/0001167/2023	SHARAT CHANDRA TRIPATHY STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0
30	WA/0001168/2023	SHIBA NARAYAN JENA STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0
31	WA/0001169/2023	ANADI CHARAN JENA STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0
32	WA/0001170/2023	BANKIM CHANDRA PAL STATE OF ODISHA	SASWAT DAS, A.G.A.	//
		VS	VS	0
33	WA/0001171/2023	BIJAY KUMAR TRIPATHY STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
34	WA/0001172/2023	SRIPATI MANDAL STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0

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35	WA/0001173/2023	DHIRENDRA KUMAR DAS STATE OF ODISHA VS KUNJA BIHARI BISWAL	MANOJA KUMAR KHUNTIA, A.G.A. VS	// // 0 //
36	WA/0001174/2023	STATE OF ODISHA VS SANTOSH KUMAR ROUSTRAY	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
37	WA/0001175/2023	STATE OF ODISHA VS BALARAM HARIJAN	AJAYA KUMAR NANDA, A.G.A. VS	// 0 //
38	WA/0001176/2023	STATE OF ODISHA VS SUMITA KUMARI PANDA	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
39	WA/0001177/2023	STATE OF ODISHA VS GOPAL KRUSHNA RAY	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
40	WA/0001178/2023	STATE OF ODISHA VS BHAGABAN BISOI	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
41	WA/0001179/2023	STATE OF ODISHA VS BANAMALI SAMAL	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
42	WA/0001180/2023	STATE OF ODISHA VS ULLASH CHANDRA PALATASINGH	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
43	WA/0001181/2023	STATE OF ODISHA VS RAMESH CHANDRA BHATTA	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
44	WA/0001182/2023	STATE OF ODISHA VS MANORANJAN SAHOO	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
45	WA/0001183/2023	STATE OF ODISHA VS SURYA NARAYAN DAS	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	WP(C)/0017485/2023	GANESWAR BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //
47	WP(C)/0017486/2023	SITA NANDA VS STATE OF ORISSA	SUSHANTA KUMAR PRADHAN VS	// () //
48	WP(C)/0017487/2023	DAMBARUDHAR RANSINGH VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// () //
49	WP(C)/0017488/2023	DIPTIMAYI HOTA VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// () //
50	WP(C)/0017489/2023	BIJAYA KUMAR NARENDRA VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// () //
51	WP(C)/0017490/2023	SURENDRA KUMAR MAHAPATRA VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// () //
52	WP(C)/0017491/2023	BUDHI BAMAN BHOL VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// () //
53	WP(C)/0017492/2023	GONASHIKA HIGHER SECONDARY SCHOOL, KEONJHAR VS THE ADDL. COMMNR. CONSOLIDATION AND SETTLEMENT., SAMBALPUR II	NIROD KUMAR SAHU VS	// () //
54	WP(C)/0017493/2023	AVIJIT PATNAIK VS UNION OF INDIA	PRAFULLA KUMAR RATH VS	// () //
55	ABLAPL/0005461/2023	PRADYUMNA KUMAR SAHOO VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	CHANDABALI /167 /2023 () //
56	ABLAPL/0005462/2023	CHANDRA SEKHAR MEHER VS STATE OF ODISHA	SIDHARTHA DAS VS	KHAPRAKHOL /129 /2021 () //
57	ABLAPL/0005463/2023	SUSHIL KUMAR JENA	PRATIK DASH	NALCO /285 /2022

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		VS	VS	()
58	ABLAPL/0005464/2023	STATE OF ODISHA PRALAYA SAHANE	PRABIR KUMAR RAY	// JAGATSINGPUR /213 /2023
		VS	VS	S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur )
59	ABLAPL/0005465/2023	STATE OF ODISHA LIZA SAHU @ LIJA SAHU	SUSANTA SEKHAR MOHAPATRA	GR/0000522/2023
		VS	VS	BANTALA /248 /2022
60	ABLAPL/0005466/2023	STATE OF ODISHA SASWATA RANJAN NAYAK @ PUA	SATYA RANJAN MULIA	()
		VS	VS	// NAUGAON /71 /2023
61	ABLAPL/0005467/2023	STATE OF ODISHA RAJU NAIK @ RAJKISHORE NAYAK	RABINDRA PRASAD PATNAIK	()
		VS	VS	// HANDAPA /11 /2023
62	ABLAPL/0005468/2023	STATE OF ODISHA BIPIN MALIK	SURESH CHANDRA PRADHAN	SPECIAL JUDGE (POCSO), ANGUL(Anugul )
		VS	VS	Spl/0000005/2023
63	ABLAPL/0005469/2023	STATE OF ODISHA JAGANNATH JANI@JOGA	TARINI PANIGRAHI	MAHAKALPARA /145 /2023
		VS	VS	()
64	WPC(OA)/0000495/2018	STATE OF ODISHA SANTOSH KUMAR NAIK	M/S KRISHNA CHANDRA SAHU, R. DAS	// JEYPORE TOWN /27 /2019
		VS	VS	C.J.M.,JEYPORE(Koraput)
		STATE OF ODISHA		CT/0000038/2019
				//
				()
				//

# ORISSA HIGH COURT

MISC CASES FILED on :27/05/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	567/2023 CMP/605/2023	PUSPALATA MAHANTA-MP	NIROD KUMAR SAHU
2	3011/2023 WA/1161/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
3	3012/2023 WA/1161/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
4	3013/2023 WA/1161/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
5	3014/2023 WA/1162/2023	STATE OF ODISHA-MP	SASWAT DAS
6	3015/2023 WA/1162/2023	STATE OF ODISHA-MP	SASWAT DAS
7	3016/2023 WA/1162/2023	STATE OF ODISHA-MP	SASWAT DAS
8	3017/2023 WA/1165/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
9	3018/2023 WA/1165/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
10	3019/2023 WA/1165/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
11	3020/2023 WA/1163/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
12	3021/2023 WA/1163/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
13	3022/2023 WA/1163/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
14	3023/2023 WA/1164/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
15	3024/2023 WA/1164/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
16	3025/2023 WA/1164/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
17	3026/2023 WA/1166/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
18	3027/2023 WA/1166/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
19	3028/2023 WA/1166/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
20	3029/2023 WA/1170/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
21	3030/2023 WA/1167/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
22	3031/2023 WA/1167/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
23	3031/2023 WA/1170/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
24	3032/2023 WA/1167/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
25	3033/2023 WA/1170/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
26	3034/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.

27	WA/1173/2023 3035/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
28	WA/1173/2023 3036/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
29	WA/1173/2023 3037/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
30	WA/1168/2023 3038/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
31	WA/1168/2023 3039/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
32	WA/1168/2023 3040/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
33	WA/1169/2023 3041/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
34	WA/1169/2023 3042/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
35	WA/1169/2023 3043/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
36	WA/1171/2023 3044/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
37	WA/1171/2023 3045/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
38	WA/1171/2023 3046/2023	STATE OF ODISHA-MP	AJAYA KUMAR NANDA
39	WA/1175/2023 3047/2023	STATE OF ODISHA-MP	AJAYA KUMAR NANDA
40	WA/1175/2023 3048/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
41	WA/1172/2023 3049/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
42	WA/1172/2023 3050/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
43	WA/1174/2023 3051/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
44	WA/1174/2023 3052/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
45	WA/1174/2023 3053/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
46	WA/1177/2023 3054/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
47	WA/1177/2023 3055/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
48	WA/1177/2023 3056/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
49	WA/1180/2023 3057/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
50	WA/1180/2023 3058/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
51	WA/1180/2023 3059/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
52	WA/1176/2023 3060/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
53	WA/1176/2023 3061/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
54	WA/1176/2023 3062/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
55	WA/1178/2023 3063/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
56	WA/1178/2023 3064/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
57	WA/1178/2023 3065/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
	WA/1179/2023		



58	3066/2023 WA/1179/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
59	3067/2023 WA/1179/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
60	3068/2023 WA/1181/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
61	3069/2023 WA/1181/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
62	3070/2023 WA/1181/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
63	3071/2023 WA/1183/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
64	3072/2023 WA/1183/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
65	3073/2023 WA/1183/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
66	3074/2023 WA/1182/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
67	3075/2023 WA/1182/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
68	3076/2023 WA/1182/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
69	7996/2023 WP(C)/17485/2023	GANESWAR BEHERA-MP	SHASHI BHUSAN JENA
70	7997/2023 WP(C)/17486/2023	SITA NANDA-MP	JAJATI KESHARI SWAIN
71	7998/2023 WP(C)/16460/2023	PANU SAHOO-MP	
72	7999/2023 WP(C)/17492/2023	GONASHIKA HIGHER SECONDARY SCHOOL, KEONJHAR-MP	MIROD KUMAR SAHU
73	8000/2023 WP(C)/20955/2013	SANTHAPURA URDU U.P.-MP	M/S.PRAFULLA KU.RATH
74	8001/2023 WP(C)/17493/2023	AVIJIT PATTNAIK-MP	PRAFULLA KUMAR RATH